NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/695/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: PASSIVE INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: REFEX ENERGY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. KUMAR PAL GHOPKA Coursel for Myster Pawan Thabalch Carponate Retros Myster AR. RAMANATHAN and h- Opheth BRO Least

ORDER

Counsel for Corporate Debtor has filed reply; copy of which is given to the other side.

Matter is posted for arguments. Put up on 09.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk